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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/146/2016
NAME OF THE PETITIONER(S) : Nirej V. Paul & another
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SRIKANT MOITAN	For the R-I Company	
2.	K. G. Gautham Kumar Athiban Vijay A/P	Counsel for Petitioner	

ORDER

Counsel for petitioner present and prayed for time to make submissions stating that the counsel on record could not attend before the Tribunal due to personal inconvenience. PCS representing R1 present. Time extended at request. Put up on 30.11.2017.

- sel -

S Vijayaraghavan
Member (Technical)

- sel -

K Anantha Padmanabha Swamy
Member (Judicial)